

MEGHALAYA LEGISLATIVE ASSEMBLY

.....
BUDGET SESSION
LIST OF BUSINESS FOR –
Wednesday, 24th MARCH, 2010
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GOVERNMENT BUSINESS

1. Questions.
2. Debate on Governor's Address upto 3.30 P.M.
3. Reply of the Chief Minister to the Debates on Governor's Address.
4. Shri B.M.Lanong, Deputy Chief Minister in-charge Law to lay the following:-
 - (i) The Meghalaya Maintenance of Public Order (Autonomous Districts) (Amendment) Ordinance, 2010.
 - (ii) The Meghalaya Maintenance of Public Order (Amendment) Ordinance, 2010.
5. (a) Shri B.M. Lanong Deputy Chief Minister in-charge Law to beg leave to introduce the Meghalaya Maintenance of Public Order (Autonomous Districts) (Amendment) Bill, 2010.
(b) If leave be granted to introduced the Bill.
6. (a) Shri B.M.Lanong, Deputy Chief Minister in-charge Law to beg leave to introduce the Meghalaya Maintenance of Public Order (Amendment) Bill, 2010.
(b) If leave be granted to introduce the Bill.
7. Dr. Mukul Sangma, Deputy Chief Minister in-charge Finance to lay the Statements Showing quarterly review of the trend of receipts and expenditure relative to the quarterly Budget Estimate for the 1st and 2nd Quarter for 2009-2010.
8. Shri Prestone Tynsong, Minister in-charge Public Health Engineering to lay the Annual Report of the Meghalaya State Pollution Control Board for the year 2004-2005, 2005-2006, 2006-2007, and 2007-2008.

Shillong
March 23rd, 2010.

W.M. Rymbai
Secretary,
Meghalaya Legislative Assembly.

